

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For Consideration	433€/433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. M. MOHAMED
IBRAHIM
9865605218

Rehman



Counsel for petitioner is present. He has filed memo along with the information received from Postal department that notice issued to the respondent was served. This petition is also filed against M/s. Falcon Tyres Ltd., and the connected matters are listed on 28.08.2017. This matter is also ordered to be listed on 28.08.2017. Meanwhile, Registry is directed to check and put up Form-5 filed.


MEMBER (J)


MEMBER (T)